

operate during the last three years; year wise;

(b) the main causes of these accidents;

(c) the punishment awarded to D.T.C. drivers; and

(d) the nature and amount of compensation paid by D.T.C. to the victims of D.T.C. bus accidents?

THE MINISTER OF STATE IN THE MINISTRY OF SHIPPING AND TRANSPORT (SHRI BUTA SINGH):

(a) Figures showing only the "Passengers" killed and injured in accidents involving DTC buses are not separately maintained but are included in the total number of "persons" killed or injured and the requisite information is given below:

Year	No. of Accidents	No. of persons killed	No. of persons injured
1977-78	2573	98	667
1978-79	2481	100	696
1979-80	2890	106	462

(b) Major causes of accidents in which DTC buses are involved are mixed heavy and difficult traffic conditions in Delhi, over-taxed carriage-way capacity in certain areas, disregard of basic traffic rules and regulations by other vehicles and in certain cases negligence or error of judgement on the part of the DTC drivers including mechanical failures.

(c) Drivers who are found responsible for causing the accident are challenged by the Traffic Police and tried in the Court of Law. The DTC also holds inquiry against such drivers and awards punishments including termination of their services according to merits of the cases.

(d) Compensation is paid to the victims of accidents or to their legal

heirs as per verdict of the Motor Accident Claims Tribunal or through negotiations outside court. The compensation paid during the last three years is as under:—

Year	No. of cases decided	Amount of compensation paid (Rs. in lakhs)
1977-78	40	2.47
1978-79	43	3.07
1979-80	46	10.00

#### उर्वरकों का परिवहन

4414. श्री रामादत्तार शास्त्री : क्या रेल मंत्री यह बताने की कृपा करेंगे कि :

(क) क्या यह सच है कि रेल बैगनों की कमी के कारण हल्दिया, परादीप, मद्रास और बम्बई से बिहार को उर्वरकों के परिवहन में काफी कठिनाईयाँ आ रही हैं ;

(ख) क्या यह भी सच है कि बिहार सरकार ने केन्द्रीय सरकार को एक एस ओ. एस. भेजा है ;

(ग) यदि हां, तो तत्सम्बन्धी ब्यौरा क्या है; और

(घ) इस पर सरकार की क्या प्रतिक्रिया है ?

रेल मंत्रालय तथा संसदीय कार्य विभाग में उप मंत्री (श्री मल्लिकार्जुन) : (क) जी नहीं ।

(ख) और (ग) जी हां । बिहार सरकार ने कुछ पत्र लिखे थे जिनमें राज्य के लिए उर्वरकों की अतिरिक्त दुलाई की मांग की गई थी । विभिन्न बन्दरगाहों से

हुलाई, सम्बन्धी वास्तविक प्रबन्धों के बारे में राज्य सरकार को सूचित कर दिया गया है। अगस्त, सितम्बर, अक्तूबर, नवम्बर और दिसम्बर, (10 तारीख तक), 1980 के दौरान हृत्दिया, पारादीप, मद्रास और बम्बई बन्दरगाहों से बिहार को की गई वास्तविक हुलाई का एक विवरण संलग्न है। 10 दिसम्बर, 1980 को बिहार राज्य

में निःशुल्क गन्तव्य के लिए केवल 4 मांसे बकाया थीं।

(घ) बिहार द्वारा अपेक्षित उर्बरकों की अतिरिक्त मात्रा तथा कृषि विभाग द्वारा आवंटित किये गये उर्बरकों की हुलाई विभिन्न बन्दरगाहों पर की गई मांगों के प्राधार पर की जा रही है।

#### विवरण

अगस्त से दिसम्बर (10 तारीख तक) 1980 की अवधि के दौरान हृत्दिया, पारादीप, मद्रास और बम्बई बन्दरगाहों से बिहार को आयातित उर्बरकों का सदान।

बन्दरगाह का नाम	सदान (माल्टीडिब्बों में)				
	अगस्त 80	सितम्बर 80	अक्तूबर 80	नवम्बर 80	दिसम्बर 80 (10 तारीख तक)
हृत्दिया	—	14	23	—	—
पारादीप	68	37	291	324	64
मद्रास	164	74	231	200	7
बम्बई	—	—	—	452	81

#### Provision of Cobalt 60 Unit and Radio Isotope Unit in Darbhanga Medical College and Hospital

4415. SHRI HARINATH MISRA: Will the Minister of HEALTH AND FAMILY WELFARE be pleased to state:

(a) whether considering the vast areas of population served by the Darbhanga Medical College Hospital, the urgency to provide cobalt 60 unit and a radio isotope unit with the co-operation of WHO is a vital necessity as has also been provided for Patna and Ranchi Medical College hospitals for the treatment of power cancer patients; and

(b) if so, the steps that have been taken or are proposed to be taken to fulfil this demand?

THE MINISTER OF STATE IN THE MINISTRY OF HEALTH AND FAMILY WELFARE (SHRI NIHAR RANJAN LASKAR): (a) and (b) No request for such assistance has been received either from the institution or from the Government of Bihar.

#### Broad Gauge projects

4416. SHRI MOHD. ASRAR AHMED: Will the Minister of RAILWAYS be pleased to state:

(a) the number of broad gauge projects (new) under implementation as well as the metre gauge projects (new) under implementation and the length of each project;

(b) when these projects were sanctioned and the date on which the work started;